

आयकर अपीलीय अधिकरण “ए” न्यायपीठ पुणे में।
IN THE INCOME TAX APPELLATE TRIBUNAL “A”
BENCH, PUNE

BEFORE SHRI S.S.GODARA, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

आयकरअपीलसं. / ITA No’s.1964 & 1965/PUN/2019
निर्धारणवर्ष /Assessment Years: 2014-15 & 2015-16

Mohar Creations LLP, 2 nd Floor, 813 Pradeep Chambers, Bhandarkar Road, Pune – 411004. PAN: AAXFM 7768 C	Vs	The ACIT(TDS), Ghaziabad.
Appellant/ Assessee		Respondent/ Revenue

Assessee by	Shri Sarvesh Khandelwal - AR
Revenue by	Shri S P Walilmbe – DR
Date of hearing	16/06/2022
Date of pronouncement	21/06/2022

आदेश/ ORDER

PER DR.DIPAK P.RIPOTE, AM:

These two appeals filed by the Assessee are directed against the separate orders of Id.Commissioner of Income-tax(Appeals), Pune-10’s, order both dated 15.10.2019 for the Assessment Year 2014-15 and 2015-16 respectively, involving proceedings under section 200A of the Income Tax Act, 1961(in short “the Act”).

2. The appeal came up for hearing on 09th June, 2022. At the time of hearing, Shri Sarvesh Khandelwal, Id.Authorised Representative(Id.AR) present for assessee. The Id.AR submitted that as per the Instruction of his client, both these appeals may

permitted to be withdrawn and further prayed for withdrawal of both the appeals.

3. The Id.Departmental Representative [Id.DR] appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn.

4. We find during the course of hearing at the outset that the Id.AR for the assessee has submitted therein that he does not wish to press for the instant case.

5. Resultantly, both the appeals of the assessee are “Dismissed as Withdrawn”.

Order pronounced in the open Court on 21st June, 2022.

Sd/-
(S.S.GODARA)
JUDICIAL MEMBER

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 21st June, 2022/ SGR*

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि, आयकर अपीलीय अधिकरण, “ए” बेंच,
पुणे / DR, ITAT, “A” Bench, Pune.
6. गार्डफ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकरअपीलीयअधिकरण, पुणे/ITAT, Pune.